

**Chartered Accountant's Certificate**

It is certified that the information given in the statement is true as verified by us from the books and other records maintained by the company and the banker/s' certificate obtained by the office in respect of liquid assets for the purpose of Section 45-IB of the RBI Act, 1934 and the Escrow Accounts obtained by the company.

Place :

Chartered Accountant

Date :

Signature :

Seal :